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Copies of the Trade Agreements are available in the Parliament Library.

Raising Rhodesian Issue in U.N.O.

4771. SHRI RABI RAY:
SHRI SHIVA CHANDRA JHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Rhodesia was declared a Republic by Mr. Smith's Government;

(b) if so, what is the reaction of the Government on such an issue and the details thereof; and

(c) what are the instructions sent to the Government's representative in U.N.O. to raise this issue there?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) and (c). The Government of India's views are contained in the Prime Minister's reply to the debate on the President's Address on 7 March 4 and in the statement made by the Deputy Minister for External Affairs in the Lok Sabha on March 12, 1970.

Disparities in Rural Electrification

4772. SHRI SITARAM KESRI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the progress of rural electrification in some of the States is much below the all-India average;

(b) if so, the States where the targets of rural electrification have not been achieved;

(c) the reasons therefor; and

(d) the steps Government propose to take to accelerate the programme of rural electrification during the Fourth Five Year Plan period?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (d). The progress of village electrification is below the all India average in the States of Assam, Bihar, Jammu and Kashmir, Madhya Pradesh, Orissa, Nagaland, Uttar Pradesh and West Bengal. The main difficulty has been the constraint of financial resources to accelerate the development and extension of transmission and distribution networks to rural areas. In order to accelerate the progress of rural electrification during the Fourth Five Year Plan, the Rural Electrification Corporation has been set up in the Central Sector to provide additional funds over and above the outlays in the State Plans for rural electrification schemes in the country. The Corporation has been directed to waive the condition of economic viability for a period not exceeding five years in respect of rural electrification schemes in economically backward areas with future agricultural potential.

Independence of Isles of Dogs

4773. SHRI SHIVA CHANDRA JHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Isles of Dogs has declared Independence from Britain;

(b) if so, when;

(c) whether India will recognise its independence if so, when; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir.

(b) to (d). Do not arise.

Formulation of Grammar of Planning

4774. SHRI SHIVA CHANDRA JHA: Will the PRIME MINISTER be pleased to state:

(a) whether on the basis of the experiences of the last three Five Year Plans and Annual Plans, Government are planning to formulate